

Shri K. D. Malaviya: Sir, I am not aware of it.

INDIAN DEVELOPMENT PROGRAMME

*510. **Shri S. N. Das:** Will the Minister of Finance be pleased to state:

(a) whether the working of the Indian Development Programme under different Plans such as Colombo, Five Year, Indo-U.S. Technical Co-operation Agreement, Indo-U.N. Technical Co-operation etc. have been examined by the Planning Commission with a view to assess the results;

(b) if so, whether any report has been prepared and published; and

(c) whether, as a result of the examination so made, any changes have been suggested for their future working and if so, what are they?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): (a) The Five Year Plan includes programmes which have been so far drawn up under the Indo-U.S. Technical Co-operation Agreement, Technical Assistance under the Colombo Plan and the U.N. scheme is related to projects included in the Five Year Plan. The Planning Commission is engaged in assessing the working of the Plan during the first year.

(b) No, Sir.

(c) Such changes and adjustments as are necessary are made from time to time in consultation with the Central Ministries and State Governments concerned.

Shri S. N. Das: May I know whether during the examination that is being carried on, the existing organisational set-up of the various departments concerned with development has been examined, and whether any suggestions have been made by the Planning Commission to reorganise those departments in order that the work of development may be carried on efficiently and with economy?

Shri B. R. Bhagat: The Planning Commission has just started the machinery for the critical evaluation of the programme. Some officers have been appointed and it will take some time for their reports to be submitted. Only then can the actual recommendations regarding the organisational set-up and efficiency be carried out.

Shri S. N. Das: In view of the fact, that a large number of existing schemes have been incorporated in the Five Year Plan, may I know whether the working of those existing schemes has

been examined and it has been found that due to lack of adequate technical personnel the work has suffered to a great extent, and if so, what steps have been taken by the Government to secure sufficient technical personnel for that purpose?

Mr. Speaker: It is more properly a question for the Planning Commission.

Shri B. R. Bhagat: Although it refers to the Planning Commission, I may say that there is absolutely no truth in the allegation. The Central Government writes to all the State Governments and other organisations concerned for their requirements of technical personnel, and it makes every possible effort to make that personnel available to them. And at present there is absolutely no suffering anywhere due to the lack of technical personnel.

Shri S. N. Das: What is the extent of financial commitment so far made for the execution of these plans?

Shri B. R. Bhagat: I am afraid, Sir, this question also refers to the Planning Commission and it is for the Minister in charge to reply. But I may add that according to the programme of the first year of the Plan, the programme included an expenditure of Rs. 200 crores, but I think it is likely to go up to Rs. 300 crores.

Mr. Speaker: I think it is better left to the Planning Commission.

Shri S. N. Das: Arising out of the answer to part (b) of the question, may I know whether Government is prepared to prepare a report on the basis of the investigations carried on by the Planning Commission in this respect?

Shri B. R. Bhagat: The report is yet to come.

Mr. Speaker: All these questions are problematical at this stage. Let the report come.

INDIAN BUREAU OF MINES

*511. **Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state what is the constitution, function and annual expenditure on the Indian Bureau of Mines established in 1948?

(b) Why was the necessity of such a separate organisation felt?

(c) What are the improvements made by the Bureau in respect of conservation of mineral resources, research and publication of literature on the subject?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) to (c). A statement giving the information required is laid on the Table of the House. [See Appendix III, annexure No. 12].

Pandit Munishwar Datt Upadhyay: May I know whether any concession has so far been granted during this period to any firm for the exploitation of any mineral?

Shri K. D. Malaviya: It is too comprehensive a question to answer.

Pandit Munishwar Datt Upadhyay: Since the appointment of this Bureau?

Shri K. D. Malaviya: Many must have been given under the rules framed by the Bureau.

Pandit Munishwar Datt Upadhyay: May I know whether the framing of rules and the finalising of the rules is still going on during these four years?

منسٹر آف ایجوکیشن اینڈ نیچرل
ریسورسز اینڈ سائنٹیفک ریسرچ - (مولانا آزاد):
ہاں ایہی جا رہی ہے۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Yes, it is still going on.]

پंडित मुनीश्वर दत्त उपाध्याय : यह
कब तक तैयार होंगे, क्या अभी इस में और
समय लगने वाला है ?

مولانا آزاد : हाں کچھ وقت اور
لگے گا۔

Maulana Azad: Yes, it would take some time more to complete.

पंडित मुनीश्वर दत्त उपाध्याय : यह जो
मैंगनीज और डम्पस हैं वह अब तक किस
बजह से एक्सप्लॉयट नहीं किये गये, वाबजूद
इसके कि काफी अर्सा हो गया जब यह
डिस्कवर किये गये थे ? क्या इस बजह से
कि उसमें खर्चा बहुत पड़ा या कि उन की
बवालिटटी बहुत खराब है ?

مولانا آزاد : اس سلسلہ میں کچھ
کارروائیاں ہوئی ہیں - لیکن میں ایہی
نہیں بتا سکتا۔

[Maulana Azad: Some steps have been taken in this direction, but I cannot say anything definite at this time.]

Mr. Speaker: I think Mining is a State subject, if I mistake not.

Pandit Munishwar Datt Upadhyay: But it is the function of the Bureau that has been appointed by the Central Government.

MUNICIPAL ADMINISTRATION (ANDAMANS)

*513. **Shri Nanadas:** (a) Will the Minister of Home Affairs be pleased to state whether the Government of India have received any representations regarding the setting up of a municipal administration in the Andaman Islands?

(b) If so, what action have Government taken in the matter?

The Deputy Minister of Home Affairs (Shri Datar): (a) Yes, Sir.

(b) The matter is under consideration.

Shri Nanadas: May I know, Sir, what are the obstacles, if any, that stand in the way of the Government in the setting up of a Municipal Administration in the Andaman Islands?

Shri Datar: We have asked for a report from the Chief Commissioner, Andaman Islands. On receipt of the report further action will be taken.

Shri Nanadas: May I know whether there is any agency, Governmental or quasi-Governmental, which is looking after the sanitary administration, supply of drinking water, collection of taxes, etc?

Shri Datar: The Chief Commissioner in consultation with the Advisory Committee is looking after all these affairs.

Shri Nanadas: Is it a fact, Sir that even on main thoroughfares tons of refuse are lying unremoved, roads are covered with over-grown bushes, disease is spreading to millions and even in the town area there is no provision for a single lavatory or a urinal and there is also a large scarcity of drinking water?

Shri Datar: This is not correct.

Shri N. Sreekanth Nair: In view of the fact that there is a lack of facilities for travelling, conveyance, etc., will the Government see that these conveyance facilities, sanitation etc., are enhanced?